

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General (Camp) at Jammu)

ORDER

No: 1350 of 2026/RG

Dated: 29.08.2026

In suppression of High Court Order No. 832 of 2026/RG/GS dated 31.05.2026, Special Judge UAPA Baramulla shall hold the additional charge of the Court of Additional District & Sessions Judge, Handwara with immediate effect, till further orders.

By Order



(M.K. Sharma)
Registrar General

Dated: 29.08.2026

No: 39146 - 52/RG/GS

Copy forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Administrative Judge, District Kupwara/Baramulla;
.....for kind information of their Lordships.
3. Principal District and Sessions Judge, Kupwara/Baramulla;
4. Special Judge UAPA Baramulla;
..... for information and necessary action.
5. Incharge NIC, High Court of J&K and Ladakh, Srinagar for information and uploading the same on the official website of Hon'ble High Court.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
7. Order file.



Registrar General